

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2943
TO BE ANSWERED ON 15.12.2021**

VACANT RAILWAY LAND

**†2943. SHRI KANAKMAL KATARA:
SHRI R. K. SINGH PATEL:
SHRIMATI KESHARI DEVI PATEL:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the railway land lying vacant in Prayagraj, North Central Railway and Northern Railway;**
- (b) whether there is any plan for the commercial use of these vacant land and if so, the details thereof;**
- (c) whether the Railway Land Development Authority (RLDA) has been entrusted to do the said work; and**
- (d) if so, the details in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a): About 18.37 hectare and 517.436 hectare Railway land is lying vacant in Prayagraj under North Central Railway and Northern Railway respectively. Most of this vacant land is lying along tracks and is required for Railways' operational needs.

(b) to (d): No vacant land in Prayagraj has been entrusted to Rail Land Development Authority (RLDA) for commercial development.
